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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No. 268 OF 2003
IN
O.A. No. 2074 OF 2002

New Delhi, this the 15th day of September, 2003

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

Hony.Capt. N.D. Sehgal,
S/o Sh. Bhagat Ram, presently residing at
C/o Rajesh Tiwari, D-653, Kidwai Nagar,
New Delhi.Petitioner
(By Advocate : Shri S.K. Gupta)

Versus

1. Lt. Gen. S.Pattabhiraman, ABSM, SM, BSM,
General Officer Commanding,
HQ-11 Corps, Jallandhar,
C/o 56 APO
2. Brig. Gunamoy Dass,
Commander
Patron Vajra Station Canteen,
HQ-350, INF Brigade, C/o 56 APO
3. Col. D.C. Sood,
10 Sikh LI, Officer In-Charge,
Vajra Station Canteen,
(Nawa Shahar), C/o 56 APO.
4. Col. Sohan Singh,
Manager,
Vajra Station Canteen,
Chandigarh Road, Nawa Shahar,
(Punjab).Respondents

(By Advocate : Shri N.S. Mehta)

ORDER (ORAL)

SHRI JUSTICE V.S. AGGARWAL:-

Learned counsel for the petitioner states that necessary relief has since been granted and, therefore, he does not press the present contempt petition.

2. Keeping in view the above said fact, Rule is discharge.

comptgnt

(R.K. UPADHYAYA)
ADMINISTRATIVE MEMBER

VS Agg

(V.S. AGGARWAL)
CHAIRMAN

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